GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1201

TO BE ANSWERED ON THE 27TH JULY, 2021/ SRAVANA 5, 1943 (SAKA)

CASES REGISTERED UNDER UAPA

1201. SHRIMATI MALA ROY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases registered by Delhi Police under Unlawful Activities (Prevention) Act (UAPA) during the last one year; and
- (b) the names of persons against whom cases have been registered under UAPA Act during the above period?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) and (b): As reported by Delhi Police, 09 cases were registered and 34 persons were arrested under UAPA (Unlawful Activities and Prevention Act) during the year 2020. Disclosure of further details of cases may not be in a larger public interest as the same may impact the cases.
